

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 291 OF 2016
AND
APPEAL NO. 92 OF 2017**

Dated: 14th September, 2018

In the matter of:

NLC India Ltd.

Versus

Central Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list these matters on **13-11-2018**.

Court Master / PPS

tpd